

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.44

Dated Guwahati, the 26th June of 2020

Whereas the Government of Assam vide Office Notification No.ASDMA.24/2020/Part-1/dated 26.6.2020 has imposed total lockdown w.e.f. 29.6.2020 to 12.7.2020 in all the areas under the Kamrup (Metropolitan) district in order to prevent large scale spread of Covid-19, which has posed as a major threat to public health, hygiene and safety of the general population;

Now, therefore, in continuation of the Office Order No.26 dated 15.5.2020, and Notification No.28 dated 22.5.2020, as also Office Order No.39 dated 24.6.2020, Hon'ble the Chief Justice has been pleased to direct that only cases of very urgent nature involving personal liberty shall be listed for hearing before the Vacation Courts (**till 12.07.2020**) to maintain safety of the lawyers and litigants. No other case would be listed or entertained.

Further, it is directed that all the subordinate Courts under the district judiciary of Kamrup (Metropolitan) shall take up remand, bail and injunction matters of extreme urgent nature **till 12.07.2020**.

By Order,

REGISTRAR GENERAL

Memo No. HC.III-06/2020/1487-1507/G, Dated: 26th June,2020.

Copy to:

1. The Registrar (Admn. / Vig. /Judl. /Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
4. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
5. The Chairman, N.E. Bar Council, Guwahati.

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6. The President/Secretary, All Assam Lawyers' Association
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
13. The P.S. to Hon'ble Mr. /Mrs. Justice _____ Gauhati High Court, Guwahati.
14. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
15. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
16. The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Court Manager, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.


REGISTRAR GENERAL